

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 5 OF 2017 &
IA NO. 7 OF 2017**

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Star Wire (India) Vidyut Pvt. Ltd. ...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Rangandadhan

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

ORDER

Admit. Issue notice. Mr. Nishant Ahlawat takes notice on behalf of Respondent No.1 and Mr. Anand K. Ganesan takes notice on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 20.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 05.05.2017 after serving copy on the other side.

List the matter on **24.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/kt